CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

Original Application No. 332/00006/2020
This the 10th day of January, 2020

Hon'ble Ms. Jasmine Ahmed, Member - J

Dwarika Prasad Sharma, aged about 61 years, son of late Ram Khilawan Prasad Sharma, Resident of Mohalla Pachghara, Post & Tehsil. Fatehpur District. Barabanki.

..... Applicant

By Advocate: Sri Surendaran P./ Sri Sunil Kumar

VERSUS

- 1. Union of India, through the Secretary, Department of Posts, New Delhi.
- 2. Chief Post Master General, U.P Circle, Dak Bhawan, Hazratganj, Lucknow.
- 3. General Manager (Finance) & Postal Accounts, Sector . D, Aliganj, Lucknow.
- 4. Senior Superintendent of Post Offices, Lucknow Divison, Lucknow.

By Advocate: Sri Rajesh Katiyar

ORDER (ORAL)

It is the contention of the Learned Counsel for the Applicant that the applicant herein retired on 30.06.2019 but till date no pension has been released. In this regard, the applicant preferred a representation dated 28.09.2019 to the respondents for releasing his pension and other retiral benefits but no response has been received from the respondentsquide.

2. Learned counsel for the applicant states that he will be happy and satisfied if a direction is given to the respondents to decide the representation of the applicant dated 28.09.2019 pending with the respondents in a time bound manner.

- 3. In view of above, respondents/competent authority are directed to decide the representation of the applicant dated 28.09.2019 by passing a detailed, speaking and reasoned order within a period of six weeks from the date of receipt of certified copy of this order with intimation to the applicant. It is made clear that nothing has been commented on the merit of the case.
- 4. With the above observation and direction, the O.A stands disposed of. There shall be no order as to costs.

(Jasmine Ahmed) Member (J)

RK

